

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: -20055- JK (LD) of 2025

DATED:- 19 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 19.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
19/12/25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 20055- JK(LD) of 2025 dated 19.12.2025

S.No	Case No.	Title of case	OIC	Contact No.
1	WP(C) 539/2022	Sarat Chander Dubey V. NHAI &ors	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
2	WP (C) No. 1651/2023	Rajesh Kumar Vs UT of J&K & Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
3	WP(C) No. 152/2024	Madhav Enterprises Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
4	SWP No. 2875/2013	Parveen Kumar V/s State of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
5	WP(C) No. 1949/2024	Rajeev Kumar V/s UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
6	WPC No. 1418/2020	Shifali Bagal Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
7	WP (C) No. 459/2025	Kuldeep Singh V/s UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
8	CPOWP No. 180/2018 in OWP No. 683/201 8	Deep Raj v/s State & others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
9	CCP(S) No. 397/2024 in OWP No. 1008/20 18	Sudesh Gupta v/s State & others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
10	CCP (S) No. 440/2024 in WP(C) No. 717/202 3	Nehal Singh Manhas V/s State of J&K &Ors	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
11	WP (C) No. 985/2021 CCP(S) No. 71/2023	Madhav Enterprises	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
12	CCP (S) 45/2025 WP(C) No. 2154/2024	Ankush Manhas V/s Ut of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
13	CCP(S) No. 683/201 9 in OWP No.	Ravi Kumar V/s State of J&K &Ors	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201

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14	CPOWP No. 31/2019 in OWP No. 1839/2018	Jatinder Singh Choudhary v/s State & others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
15	CCP(S) No. 284/2025 in WPC No. 204/2025	Bharat Bhushan Khajuria V/S UT of J&K and Ors	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
16	T.A. No. 580/2022 SWP No. 1462/2017 (CAT Jammu)	Varun Slathia V/s State of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
17	C.P No. 385/2024 O.A/1863/20 21 CAT Jammu	Hans Raj V/s UT of J&K and others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
18	LPA No. 245/2024	UT of J&K and others V/S Raja Ram	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
19	LPA No. Fresh/2025	UT of J&K and others Vs T.R.G. Industries Pvt Ltd	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
20	AA No. 03/2003	State of J&K and Others Vs T.R.G. Industries Pvt. Ltd Limited	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
21	CNR No. JKJM020026 922022) File No. 95/2022 (Commercial Court Jammu)	T.R.G. Industries Pvt Ltd Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
22	WP (C) No. 3194/2025	Rajinder Singh Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
23	LPA No. 28/2023	Shaleen Kabra Principal Commissioner Secretary to Govt. Jal Shakti and others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
24	WP (C) No. Fresh/2025	UT of J&K and others Vs Sudesh Gupta	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
25	OWP No. 164/2019	Ashwani Kumar Vs State of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
26	OWP No.	Vidya Sagar Vs State &	Er. Rajesh Kumar Executive	9419162201

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	163/2019	others	Engineer Irrigation Division-II Jammu	
27	OWP No. 174/2019	Ram Pal Vs State & Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
28	WP(C) No. 2329/2024	Sandeep Kumar Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
29	WP(C) No. 2330/2024	Sandeep Kumar Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
30	WP(C) No. 2308/2024 Cm No. 5655/2024	Sandeep Kumar Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
31	WP (C) No. Fresh/2025	UT of J&K and Others Vs Vinod Kumar	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
32	OWP No. 453/2011	Kulwant Singh and Others Vs State & Ors	Er. Beena Kumari Assistant Executive Engineer Irrigation Sub Division Murallian Irrigation Division-II Jammu	9469650366
33	WPC No. 2969/2024	Sunil Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
34	WPC No. 3095/2024	Sunil Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
35	WPC No. 318/2025 in CCP (S) No. 403/2025	Sunil Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
36	WPC No. 318/2025 in CCP (S) No. 403/2025	Kuldeep Singh Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
37	OWP No. 1834/2018 CPOWP No. 32/2019	Subash Chander Vs State and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
38	CCP (S) No. 46/2025 in WPC No. 2127/2024.	Sodagar Mal Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
39	SWP No. 2336/2014 T.A/7884/20 21	Angrez Singh Vs UT of J&K and others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
40	OA No. 1023/2024 CP No.	Vinod Kumar Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201

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	328/2024			
41	CNR No. JKJM020035 872024	Balbir Singh Bhatti Vs Sarabjit Singh and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
42	Lower Court/CJM	M/s SarabLoh Fabricators Vs Ut of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
43	CNR No. JKJM020035 032022	Kamal Singh Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
44	Lower Court/Bank Court XXXVII CPC	Bharat BhushanKhajuria Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
45	WP (C) No. 3434/2025	Bharat Bhushan Khajuria Vs UT of J&K	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
46	Fresh/2025	Sunil Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
47	Fresh/2025	Sunil Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer Irrigation Division-II Jammu	9419162201
48	O.A No. 52/2025. M.A No. 20/2025	Viren Kumar V/S Jal Shakti Department	Er. Anil Kumar, Executive Engineer, R.C.C Lower Division Hiranagar	9419184927
49	Civil Suit/193/202 5 CNR No. JKSB0200049 42025	Ajaib Singh Vs Commissioner Cum Secretary Irrigation Department J and K Civil Secretariat at Srinagar	Er. Anil Kumar, Executive Engineer, R.C.C Lower Division Hiranagar	9419184927
50	CP NO. 99/2024	Baldev raj and others v/s Shaleen kabra and others	Er. Surinder Mohan Paul, Executive Engineer, PHE Division Samba	9419811155
51	CP No. 97/2024	Sham Lal and others v/s Shaleen kabra and others	Er. Surinder Mohan Paul, Executive Engineer, PHE Division Samba	9419811155
52	CP No. 123/2024	Suresh Kumar and others v/s Shaleen kabra and others	Er. Surinder Mohan Paul, Executive Engineer, PHE Division Samba	9419811155
53	CPOWP No. 127/2018 in OWP No 337/2018	M/S Shivam Engineering Works v/s M. Raju & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
54	CCP(S) No.	Joginder Lal V/s UT of	Sudesh Sharma, Executive	9419121133

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	240/2020 in swp No 3062/2019	J&K & Ors	Engineer, Jal Shakti (PHE) Mech North Division, Jammu	
55	WP(C) No _____/2025 in TA No. 2487/2020	UT & Ors V/s Gopal Dass	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
56	SWP No 1393/16 Legal No 253/16	Hans Raj V/S State & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
57	OWP No. 2671/2018 in Legal No 488/2018	M/S Major Electronics V/S State & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
58	WP© No. 2354/2021 in Legal No. 264/2022	Sudesh Kumar V/s UT of J&K & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
59	WP(C) No. 3039/2024	M/s R D Singh V/s UT & Ors.	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
60	WP© No. 2596/2024	UT of J&K & Ors V/s Monika Katoch	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
61	O.A NO. 185/2022 in Legal No. 162/2022	Suresh Kumar V/S U.T of J&K & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
62	OA No. 1063/2024	Gurbachan Lal V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
63	OA No. 692/2025	Faquir Chand V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
64	OA No. 660/2025	Romesh Chander V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
65	OA No. 1066/2025	Kamal Raj V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
66	OA No. 1688/2025	Narinder Kumar V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
67	OA No. 1709/2025	Sureya Bibi V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
68	OA No. 1956/2025	Simer Singh V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
69	CP No.	Jyoti Kumar V/S State	Sudesh Sharma, Executive	9419121133

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	33/2025 in TA No. 567/2020 WP(C) No 3673/2019 in Legal No 121/2019	& Ors	Engineer, Jal Shakti (PHE) Mech North Division, Jammu	
70	CP No. 469/2025 in TA No. 111/2023	Sunita Sharma V/s UT & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
71	CP No. 570/2025 in O.A NO 1235/2021 in Legal No 67/2021	Paramjeet V/S U.T of J&K & Ors	Sudesh Sharma, Executive Engineer, Jal Shakti (PHE) Mech North Division, Jammu	9419121133
72	CCP(S) 370/2024 in WP(C) 1103/2024.	Ram Kumar Bamotra V/s Shaleen Kabra Commissioner Secretary, Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
73	CCP(S) 372/2024 in WP(C) 2970/2023	Arvind Gupta V/s Shaleen Kabra Commissioner Secretary, Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
74	CCP(S) No. 254/2024 in WP(C) 2679/2023.	Ram Pal V/s Shaleen Kabra and Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
75	CCP(S) 257/2024 in WP(C) No. 2689/2023.	Sudesh Kumar & anr. V/s Shaleen Kabra Commissioner Secretary, Jal Shakti Department and others.	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076

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